

Citizen's Charter – Reserve Bank of India (RBI)

Foreign Exchange Department (FED)			
Authorised Dealer (AD) / Money Transfer Service Scheme (MTSS) / Rupee Drawing Arrangement (RDA)			
147	Renewal of AD Cat-III license	10	PRAVAAH
148	Renewal of Permission to act as Indian Agent under Money Transfer Service Scheme	10	PRAVAAH
149	Renewal of Money Changers license	10	PRAVAAH
150	Renewal of AD Cat-II license	10	PRAVAAH
151	Issue of AD Cat-I license	30	PRAVAAH
152	Issuance of AD Cat-III license	30	PRAVAAH
153	Issue of first permission to undertake Rupee Drawing Arrangement (RDA) scheme	30	PRAVAAH
154	Issuance of Fresh Money Changers license	30	PRAVAAH
155	Issue of AD Cat-II license	30	PRAVAAH
156	Permission to act as Indian Agent under Money Transfer Service Scheme	30	PRAVAAH
Compounding			
157	Compounding of contraventions of FEMA, 1999	150	PRAVAAH
Exports			
158	Export receivables / payables outside ACU mechanism	10	PRAVAAH
159	Permission for waiving GR Form formalities for exports	10	PRAVAAH
160	Refund / Retention of advance	10	PRAVAAH
161	Resolution of IDPMS / EDPMS issues	10	PRAVAAH
162	Set-Off / Write-Off	10	PRAVAAH
External Commercial Borrowing (ECB) / Foreign Currency Convertible Bonds (FCCB)			
163	Trade credit under approval route	7	PRAVAAH
164	Approval for deviation from the extant framework for ECBS already availed under automatic route	15	PRAVAAH
165	Approval to undertake borrowing or lending transaction under FEMA-Reg. 3 of FEMA 3R	40	PRAVAAH

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166	Approval to undertake guarantee transaction under FEMA-Reg. 3 of FEMA 8	40	PRAVAAH
167	ECB – Under approval route	40	PRAVAAH
Foreign Currency Accounts			
168	To open foreign currency account in India	7	PRAVAAH
169	To open foreign currency account outside India	7	PRAVAAH
170	To receive salary outside India in foreign currency account	7	PRAVAAH
171	To open Non-Resident Ordinary (NRO) account	30	PRAVAAH
Foreign Investment			
172	References relating to reporting received from AD branches / individuals / companies	15	PRAVAAH
173	Foreign Direct Investment (FDI): References / clarifications / approvals sought under extant FDI Rules / Regulations (should be invariably routed through AD banks)	20	PRAVAAH
General Purpose			
174	General References related to acquisition, sale, etc. of immovable properties, External Payments, Trade, EDPMS, IDPMS, Overseas Investment, Authorised Persons, Liaison Office / Branch Office / Project Office, Foreign Investment under NDI Rules, Non-Resident Foreign Currency Accounts, Borrowing / Lending under FEMA 3R, Guarantees	10	PRAVAAH
Imports			
175	Direct imports	10	PRAVAAH
176	Import receivables / payables outside Asian Clearing Union (ACU) mechanism	10	PRAVAAH
177	Third-country / Merchanting trade / Warehousing	10	PRAVAAH
Indian Investment Abroad			

Foreign Exchange Department (FED)			
178	Disinvestment of shares in Overseas Joint Ventures / Subsidiaries - under approval route	30	PRAVAAH
179	Investment in Overseas Joint Ventures and Wholly Owned Subsidiaries (not covered by automatic route)	30	PRAVAAH
180	Other Overseas Investment - under approval route	30	PRAVAAH
Liaison Office (LO) / Branch Office (BO) / Project Office (PO)			
181	Approval for establishing additional LO / BO in India	30	PRAVAAH
182	Permission for establishment of new LO / BO / PO in India under Approval Route	30	PRAVAAH
Miscellaneous External Payments			
183	Approvals given for proposals regarding miscellaneous external payments of permissible Current and Capital Account transactions	20	PRAVAAH
Overseas Insurance			
184	Approvals to take insurance policies from insurance companies in foreign countries	10	PRAVAAH
Transfer / Acquisition of Immovable Property			
185	For transfer / acquisition of immovable property under approval route in consultation with Government of India.	30	PRAVAAH
186	Permission for acquisition / transfer of immovable property not covered under general permission in terms of Foreign Exchange Management Act (FEMA), 1999 or the rules / regulations made thereunder.	30	PRAVAAH